Circular- 16/2020-Customs

F. No. 484/03/2015-LC (Vol. II)
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

North Block, New Delhi
New Delhi, dated the 16th March, 2020

To,

The Principal Chief Commissioners/Chief Commissioners
The Principal Commissioners/Commissioners

Sir/Madam,

Subject: Electronic Sealing-Deposit in and removal of goods from Customs Bonded Warehouses-reg

Representations have been received from e-seal vendors to defer the implementation of Circular-10/2020-Customs dated 07th February, 2020. In view of the same, Board has decided to defer the implementation of Circular-10/2020-Customs till 30th April, 2020.

2. The new date of implementation of the said Circular shall be 01st May, 2020.

3. Difficulties if any may be brought to the notice of the Board.

4. Hindi version follows.

Dr. Swati Bhanwala
OSD (Land Customs)